

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2020 (FRIDAY)

COURT IV

10:40 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 53 of 2020	Prokash Datta Through Special Power of Attorney Holders & Ors. Vs. Ikramul Majid & Ors.	Nakul Mohta	Ankur Jain-R1 & R2 Sorabh Dahiya-R3

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 417 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 262 of 2020	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt Ltd.	Gauri Shanker	
4.	Comp. App. (AT) (Ins) No. 280 of 2020	Biswanath Paul Vs. Santosh Devi @ Tibrewala & Anr.	Tapash Mukhopadhyay	
5.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd.	Meghna R.M	Aaditya Pande-R2
6.	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary
7.	Comp. App. (AT) (Ins) No. 347 of 2020	Ankit Pathak Vs. Kisan D'net India Pvt. Ltd.	Reeva Gujral Singhal	

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By Order

**-sd/-
Registrar**